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C.A.No. 4413-4414 OF 2003

ITEM NO.

117(MM)

COURT NO.

1

SECTION

XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 4413-4414 OF 2003

Sobha Hymavathi Devi

...

APPELLANT

VERSUS

Setti Gangadhara Swamy & Ors.

...

RESPONDENTS

(With appln.(s) for accepting document)

WITH

C.A.No.701/2004 (With Office Report)

Date :

13/07/2004

These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE C.K.THAKKAR

For Appellant (s)Mr. Guntur Prabhakar, Adv. (mentioned by)

Ms. Pratibha Jain, adv. (NP)

For Respondent (s)

Ms. Pooja, Adv.

for M/s. Lawyer's Knit & Co., Adv.

Mr. T.V. Ratnam, adv. (NP)

Mr. Indra Makwana, Adv. (NP)

RR-ex parte

UPON being mentioned, the Court made the following

O R D E R

Adjourned by two weeks, as jointly prayed.

(Ajay Kr. Jain)

Court Master

(Radha R. Bhatia)

Court Master

